

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA No. 1293 of 2019
IN
APPEAL NO. 02 OF 2015

Dated: 22nd July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Gujarat Urja Vikas Nigam Ltd. Appellant(s)
Versus
Gujarat Electricity Regulatory Commission &Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran, Sr. Adv.
Mr. Anand K. Ganesan
Ms. PoorvaSaigal

Counsel for the Respondent(s) : Mr. Alok Shankar
Mr. Vikrant Pachnanda for R-2

ORDER

List the matter for hearing on **04.09.2019.**

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

pr/mkj